

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|----|--------------------|---|----------------------------|---|--------------------------|
| 1 | D-BLAPL/37053/2025 | BUNTY AGRAWAL @ MAYANK AGRAWAL VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | JONK /257 /2025 () // | |
| 2 | D-BLAPL/37058/2025 | PURNANANDA SAHOO VS STATE OF ODISHA | BISWAJIT SAHOO VS | RANPUR /277 /2025 () // | |
| 3 | D-BLAPL/37065/2025 | BILASI BAI @ BILASI AGHARIYA VS STATE OF ODISHA | ARUN KUMAR BUDHIA VS | RAJGANGPUR /507 /2025 () // | AOD20240000603C202500043 |
| 4 | D-BLAPL/37066/2025 | CHITRASEN KANHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /114 /2025 () // | |
| 5 | D-BLAPL/37072/2025 | ANIL SINGH VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | / /0 () // | |
| 6 | D-BLAPL/37079/2025 | JYOTI @TAPAS KUMAR SWAIN VS STATE OF ODISHA | MONOMOY BASU VS | SORO /758 /2025 () // | |
| 7 | D-BLAPL/37081/2025 | SHEIKH RAJU @ SK.RAJO VS STATE OF ODISHA | CHHABI BEHERA VS | BADABAZAR /364 /2025 () // | |
| 8 | D-BLAPL/37082/2025 | ULASH MAJHI VS STATE OF ODISHA | AMIT KUMAR SAHU VS | RAYAGADA TOWN /319 /2025 () // | |
| 9 | D-BLAPL/37092/2025 | FIROZ KHAN VS STATE OF ODISHA | AMIT BISWAL VS | / /0 () // | |
| 10 | D-BLAPL/37093/2025 | KUSHA @ RAMESH CHANDRA MAJHI VS STATE OF ODISHA | BIDYALOK MOHAPATRA VS | SAHID NAGAR P.S. /348 /2025 () // | |
| 11 | D-BLAPL/37096/2025 | PINU @ PRABHANJAN @ PRABHAJAN MOHAPATRARAKESH BEHERA VS STATE OF ODISHA | VS VS | PARJANG /355 /2025 () // | |

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| 12 | D-BLAPL/37097/2025 | RAJESH ROUT VS STATE OF ODISHA | SURYNARAYAN BISWAL VS | MARINE PS AT JAMBO /136 /2025 () // | |
| 13 | D-BLAPL/37100/2025 | JIBAN PRADHAN VS STATE OF ODISHA | DIPTIREKHA NANDA VS | DHARUADIHI /4 /2025 () // | |
| 14 | D-BLAPL/37101/2025 | BISHAL KUMAR JENA VS STATE OF ODISHA | SOMANATH MITRA VS | / /0 () // | |
| 15 | D-BLAPL/37102/2025 | SUDAM SAHOO VS STATE OF ODISHA | SOMANATH MITRA VS | / /0 () // | |
| 16 | D-BLAPL/37105/2025 | LIPUN @ LIPAN KUMAR MAJHI VS STATE OF ODISHA | SUJATA JENA VS | GOLANTHARA (BERHAMPUR) /403 /2023 () // | |
| 17 | D-BLAPL/37106/2025 | RAJAT KUMAR BARIK VS STATE OF ODISHA | MAHENDRA KUMAR MOHAPATRA VS | BANGRIPOSI /308 /2025 () // | |
| 18 | D-BLAPL/37109/2025 | BANSHIDHAR BEHERA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | SAHID NAGAR P.S. /430 /2023 () // | |
| 19 | D-BLAPL/37111/2025 | FIROJ ALLI KHAN @ BULU @ FIROZ ALLI KHAN VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | SPECIAL CRIME UNIT /6 /2025 () // | |
| 20 | D-BLAPL/37112/2025 | SANTOSH MAJHI VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // | |
| 21 | D-BLAPL/37114/2025 | MAHADEB BAGADAYAT VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | ORKEL /337 /2024 () // | |
| 22 | D-BLAPL/37116/2025 | MRUTYUNJAYA SAHOO @ BACHAN VS STATE OF ODISHA | GOREKHANATH DAS VS | CHANDRASEKHARPUR /522 /2025 () // | |
| 23 | D-BLAPL/37131/2025 | A. ANKETESH @ AULA ANKETESH | RITURANJAN CHHOTARAY | KUMBHARAPARA /384 /2025 | AOR20220003344C202500083 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 24 | D-BLAPL/37133/2025 | BISHAL KUMAR SAHOO | BISWAJIT PASAYAT | CUTTACK SADAR /847 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 25 | D-BLAPL/37136/2025 | A. DILLIP KUMAR RAO | GIRIJA NANDANA DAS | KULIANA /117 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 26 | D-BLAPL/37139/2025 | A. RABI @ AULU RABI | BHARAT BHUSAN ROURAY | BALUGAON P.S. /135 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 27 | D-BLAPL/37140/2025 | DIBAKAR MAHANKUDA | PARTHA SARATHI DAS | KABISURYANAGAR (KODALA) /462 /2024 | AOD20240000364C202500213 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 28 | D-BLAPL/37141/2025 | RAKESH KUMAR BEHERA | SANTOSH KUMAR MAHANTY | BHANJANAGAR /968 /2025 | AOD20240000242C202500283 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 29 | D-BLAPL/37142/2025 | DR. TRINATH KUMAR HANSDAH | BASANTA KUMAR DAS | RARUAN /112 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 30 | D-BLAPL/37143/2025 | SASHIBHUSAN MISHRA | KISHORE KUMAR MISHRA | CYBER CRIME AND ECO. OFFENCE, CUTTACK /100 /2024 | AOD20240000498C202500045 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 31 | D-BLAPL/37148/2025 | PADMALOCHAN AHINDA @ LOCHAN | DIBYA JYOTI SAHOO | LAKHANPUR /116 /2025 | AOD20240000587C202500048 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 32 | D-BLAPL/37151/2025 | UTKALA DEEPIKA ROUT | NIRMAL CHANDRA MOHANTY | LALBAG /56 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 33 | D-BLAPL/37152/2025 | HALIMA ALIAS HALIMA BEGUM | DIBYA JYOTI SAHOO | | AOD20240000587C202500050 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 34 | D-BLAPL/37155/2025 | SURAJ SONKAR ALIAS KHATIK | DIBYA JYOTI SAHOO | | AOD20240000587C202500049 |
| | | VS | VS | () | |

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| 35 | D-CMAPL/49570/2025 | STATE OF ODISHA ANANTA KUMAR MOHARANA VS COLLECTOR, GANJAM | SATYAJIT PATTANAİK VS | // // 0 // | |
| 36 | D-CMP/49521/2025 | ODISHA MINING CORPORATION, BBSR VS KURMITAR IRON ORE MINING PRIVATE LTD. | BHASKAR CHANDRA PANDA VS | // 0 // | |
| 37 | D-CMP/49555/2025 | MADHABANANDA BIHARI VS SARASWATI SWAIN | AJIT CHANDRA MOHAPATRA VS | // 0 // | |
| 38 | D-CMP/49560/2025 | SANJAY KUMAR SAHU VS SABITA SEN | SUMIT KUMAR MOHANTY VS | // 0 // | AOR20220003068C202500024 |
| 39 | D-CMP/49561/2025 | BRAJA KISHORE TRIPATHY VS LAXMIDHAR MISHRA | MAMATA MISHRA VS | // 0 // | |
| 40 | D-CMP/49587/2025 | CHAHATANAGAR UNNAYANA PARISAD CUM PUJA COMMITTEE, CUTTACK VS BIDANASI PUJA COMMITTEE, CUTTACK | NIRANJAN LENKA VS | // 0 // | |
| 41 | D-CMP/49591/2025 | SUDHIR KUMAR KHANDA VS B.M., ODISHA GRAMYA BANK, MAYURBHANJ | NIRANJAN LENKA VS | // 0 // | |
| 42 | D-CMP/49593/2025 | BHAGABATA PRADHAN VS TULASI PRADHAN | AMIT PRASAD BOSE VS | // 0 // | |
| 43 | D-CMP/49598/2025 | DURGA PRASAD BHATTA VS AMBIKA PRASAD BHATTA | SUDHEER KUMAR SAHOO VS | // 0 // | |
| 44 | D-CONTC/49514/2025 | DAMAYANTI PANDA VS USHA PADHY | SIDHESWAR MALLİK VS | // 0 // | AOR20220001326C202500006 |
| 45 | D-CONTC/49520/2025 | CHANDRAMANI JENA VS VHUPENDRA SINGH PUNIA, IAS | ADV. VS | // 0 // | |

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| 46 | D-CONTC/49524/2025 | DEBASIS PANDA VS ASWATHY S.,IAS | ADV. VS | // () | |
| 47 | D-CONTC/49525/2025 | MANOJ KUMAR DASH VS ASWATHY S., I.A.S. | ADV. VS | // () | |
| 48 | D-CONTC/49529/2025 | RANJAN KUMAR KANDI VS ANKITA ANADITA, TAHASILDAR | PRADOSH KUMAR DAS VS | // () | |
| 49 | D-CONTC/49531/2025 | RAJAT KUMAR SAMAL VS ASWATHY S., I.A.S. | ADV. VS | // () | |
| 50 | D-CONTC/49532/2025 | NAROTTAM SAHOO VS CHITTARANJAN PATRA OAS SS, SPECIAL, SECRETARY, HIGHER EDUCATION DEPARTMENT | ADV. VS | // () | |
| 51 | D-CONTC/49533/2025 | SABITRI MOHANTY VS R.S.GOPALAN, IAS | ADV. VS | // () | |
| 52 | D-CONTC/49535/2025 | SANJEEV KUMAR TRIPATHI VS ASWATHY S.,IAS | ADV. VS | // () | |
| 53 | D-CONTC/49566/2025 | BADAL SWAIN VS DIYAJYOTI PARIDA,IAS | ADV. VS | // () | |
| 54 | D-CONTC/49583/2025 | TUSHAR RANJAN PANDA VS BILASH BEHERA,ENGINEER-IN-CHIEF | ADV. VS | // () | |
| 55 | D-CONTC/49592/2025 | ALLI AHAD VS DATTATRAYA BHAUSAHEB SHINDE, COLLECOR CUM LAND ACQUISITION OFFICER,CUTTACK | ADV VS | // () | AOD20250000498C202500048 |
| 56 | D-CRLA/37099/2025 | GANANATH GADTIA VS STATE OF ODISHA | BIDYALOK MOHAPATRA VS | BARPALLI /240 /2016 () | |
| 57 | D-CRLA/37156/2025 | HEMA ALIAS HEMANTA MALLICK | DIBYA JYOTI SAHOO | // | AOD20240000587C202500051 |

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| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 58 | D-CRLMC/37060/2025 | SUKANTA KUMAR JENA | PRASANNA KUMAR PANI | BHUBANESWAR VIGILANCE /4 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 59 | D-CRLMC/37063/2025 | DEBESH CHANDRA NAYAK | KULDEEP MOHANTY | // | AOD20240000012C202500290 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 60 | D-CRLMC/37064/2025 | PARTHASARATHI RAY | ANSHUMAN RAY | / /0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 61 | D-CRLMC/37078/2025 | RAJA SAHU | AZAD KESHORI DASH | MANAMUNDA /135 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 62 | D-CRLMC/37108/2025 | MILU THATI | SK. ZAFARULLA | MANAMUNDA /76 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 63 | D-CRLMC/37115/2025 | MUNA BISOYI@MUNA BISOI@MUNA BISOYEE | SUDHANSU SEKHAR DASH | SHERAGADA /152 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 64 | D-CRLMC/37123/2025 | UMA@MATHURI SETHI | PRAKASH CHANDRA DASH | RAJNAGAR /431 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 65 | D-CRLMC/37129/2025 | ANISHA MITRA | SAPAN KUMAR LENKA | LINGARAJ P.S. /14 /2019 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 66 | D-CRLMC/37130/2025 | PPRADYUMNA KUMAR KHANDEITARAY @ MUNA BHANDARI@MUNA BEHERA | HUNDA KUMAR BEHERA | KHURDA SADAR /219 /2022 | AOR20220001736C202500113 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 67 | D-CRLMC/37135/2025 | NARAHARI DAS | MANAS KUMAR CHAND | GHASIPURA /384 /2024 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 68 | D-CRLMC/37146/2025 | ANUBHAV MISHRA | RAKESH KUMAR NAYAK | TOMANDO /192 /2025 | |
| | | VS | VS | () | |

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| 69 | D-CRLMC/37150/2025 | STATE OF ODISHA PRIYARANJAN BHUYAN VS | RUCHI RAJGARHIA VS | // PATTAMUNDAI RURAL PS /223 /2025 () | |
| 70 | D-CRLMP/37067/2025 | STATE OF ODISHA SWARNA PRAVA SAHOO VS | SIVA SANKAR CHAINI VS | // /0 () | |
| 71 | D-CRLMP/37068/2025 | STATE OF ODISHA KAIBALYA DAS VS | RAKESH KUMAR MALLICK VS | // /0 () | |
| 72 | D-CRLMP/37085/2025 | STATE OF ODISHA GOBINDA CHANDRA SAHOO VS | RAGHUNATH BISWAL VS | // GOP /373 /2025 () | |
| 73 | D-CRLMP/37145/2025 | STATE OF ODISHA TARANISEN PATRA VS | LUCKY MOHANTY VS | // /0 () | |
| 74 | D-CRLMP/37149/2025 | STATE OF ODISHA JAYANTI SWAIN VS | SHYAM NARESH MOHANTY VS | // /0 () | |
| 75 | D-CRLMP/37153/2025 | STATE OF ODISHA PRAKASH CHANDRA SETHI VS | DEEPAK RANJAN SUNDARAY VS | // /0 () | |
| 76 | D-CRLMP/37157/2025 | STATE OF ODISHA JAYASMITA DAS VS | NITYANANDA PANDA VS | // /0 () | |
| 77 | D-CRLREV/37127/2025 | STATE OF ODISHA SUBASH CHANDRA KUANAR VS | AMLAN SHAKTI PAUL VS | // KHANDAGIRI P.S. /597 /2024 () | |
| 78 | D-CRLREV/37128/2025 | STATE OF ODISHA RABI RANJAN DAS VS | RAJESH KUMAR MAHAPATRA VS | // SAMBALPUR VIGILANCE /40 /2010 () | AOR20250000161C202500062 |
| 79 | D-CRLREV/37134/2025 | STATE OF ODISHA(VIG.) SAJIT KUMAR LENKA, S/O. AMARESWARLENKA VS | DILIP KUMAR MISRA VS | // MAHILA P.S. BUXIBAZAR /82 /2024 () | |
| | | STATE OF ODISHA | | // | |

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| 80 | D-CRLREV/37138/2025 | SUBASH CHANDRA KUANAR VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | KHANDAGIRI P.S. /597 /2024 () // | |
| 81 | D-FAO/49528/2025 | D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS SUKANTA OJHA | PRASANTA KUMAR MAHALI VS | // () // | |
| 82 | D-FAO/49599/2025 | JAPASINI NAIK VS UNION OF INDIA | DEEPALI MAHAPATRA VS | // () // | |
| 83 | D-FAO/49600/2025 | SUGANDHI LOHAR VS UNION OF INDIA | DEEPALI MAHAPATRA VS | // () // | |
| 84 | D-JCRLA/37054/2025 JCRLA/229/2025 | NAKULA JENA VS STATE OF ODISHA | ADV. VS | BINJHARPUR /45 /2016 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000036/2016 | |
| 85 | D-JCRLA/37057/2025 JCRLA/230/2025 | SANJU JENA VS STATE OF ODISHA | ADV. VS | BINJHARPUR /45 /2016 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000036/2016 | |
| 86 | D-JCRLA/37059/2025 JCRLA/231/2025 | PRASANTA DAS VS STATE OF ODISHA | ADV VS | BINJHARPUR /606 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000162/2024 | |
| 87 | D-JCRLA/37070/2025 JCRLA/232/2025 | BAPI@BIPIN BIHARI DASH VS STATE OF ODISHA | ADV. VS | DHARMASALA /361 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000065/2022 | |
| 88 | D-JCRLA/37073/2025 JCRLA/233/2025 | PRAVAT KUMAR ROUT VS STATE OF ODISHA | ADV VS | RAGHUNATHPUR /61 /2025 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000200/2025 | |
| 89 | D-JCRLA/37075/2025 JCRLA/234/2025 | LITU PATRA VS STATE OF ODISHA | ADV. VS | BHADRESWAR /143 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000165/2024 | |
| 90 | D-JCRLA/37076/2025 JCRLA/228/2025 | SADANANDA GADANAYAK VS STATE OF ODISHA | ADV. VS | PURUNAKOTE /50 /2019 A.D.J.,ANGUL(Anugul) CT/0000022/2020 | |
| 91 | D-JCRLA/37080/2025 | SACHIN ORAM@SACHINDRA | ADV | RUGUDI /97 /2022 | |

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| | JCRLA/235/2025 | VS STATE OF ODISHA | VS | SPECIAL JUDGE (POCSO), KENDUJHAR(Kendujhar) Spl/0000413/2022 | |
| 92 | D-JCRLA/37084/2025 JCRLA/236/2025 | GAJI @ GAJENDRA JENA VS STATE OF ODISHA | ADV VS | SHERAGADA /290 /2024 A.D.J.,ASKA(Ganjam) ST/0000173/2024 | |
| 93 | D-JCRLA/37089/2025 JCRLA/237/2025 | ANIL SAMAD@SANIKA VS STATE OF ODISHA | ADV VS | MAHULPALI /80 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur) Spl/0000020/2024 | |
| 94 | D-JCRLA/37090/2025 JCRLA/238/2025 | PUPUN PATRA VS STATE OF ODISHA | ADV VS | HARICHANDANPUR /100 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000050/2023 | |
| 95 | D-JCRLA/37091/2025 JCRLA/239/2025 | SAKILA TUDU VS STATE OF ODISHA | ADV VS | SAHID NAGAR P.S. /158 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Khordha) TR/0000191/2021 | |
| 96 | D-JCRLA/37103/2025 | BHOLANATH PATRA VS STATE OF ODISHA | ADV VS | //0 () // | |
| 97 | D-MATA/49551/2025 | DUAN SAGAR MAHANAND VS SARASWATI JHANKAR@MAHANAND | AMIT KUMAR NATH VS | // () // | |
| 98 | D-MATA/49559/2025 | AMBIKA KISHAN VS ROHIT KUMAR EKKA | GHANASHYAM MUDULI VS | // () // | AOR20220002820C202500023 |
| 99 | D-MATA/49582/2025 | PUSPANJALI NAYAK VS BHAGABAN MANTRI | AMIT PRASAD BOSE VS | // () // | |
| 100 | D-RPFAM/49544/2025 | NARAYAN BEHERA VS RASHMITA BEHERA | PRAMOD KISHORE CHAND VS | // () // | |
| 101 | D-RSA/49584/2025 | SANJUKTA BEHERA VS STATE OF ODISHA | SOURAV SUMAN BHUYAN VS | // () // | |
| 102 | D-RVWPET/49579/2025 | UNION OF INDIA VS | JNANINDRA PANI VS | // () | |

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| 103 | D-SAO/49499/2025 | AMRUTI NAHAK SANJAY KUMAR SAHU VS SABITA SEN | SUMIT KUMAR MOHANTY VS | // // () | AOR20220003068C202500023 |
| 104 | D-WA/49498/2025 | STATE OF ODISHA VS SRINIBAS MAJHI | SASWAT DAS,A.G.A VS | // // () | LOD20240000194C202500481 |
| 105 | D-WA/49545/2025 | STATE OF ODISHA VS NIHAR RANJAN PATTANAIAK | UMESH CHANDRA BEHURA,A.G.A VS | // // () | LOD20240000200C202500480 |
| 106 | D-WP(C)/49497/2025 | BABA SIDHESWAR WSHG VS STATE OF ODISHA | SRINIVAS MOHANTY VS | // // () | AOR20230000802C202500091 |
| 107 | D-WP(C)/49500/2025 | MD.EHTESHAM ABOOBAKER VS JANA SMALL FINANCE BANK LIMITED, BBSR | PURNA CHANDRA DAS VS | // // () | |
| 108 | D-WP(C)/49501/2025 | BHABANI SANKAR RAY VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // // () | |
| 109 | D-WP(C)/49502/2025 | ASHOK KUMAR DASH VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // // () | |
| 110 | D-WP(C)/49503/2025 | HARANARAYAN OJHA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // // () | |
| 111 | D-WP(C)/49504/2025 | SANTILATA TARAI VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // // () | |
| 112 | D-WP(C)/49505/2025 | KAILASH CHANDRA DASH VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // // () | |
| 113 | D-WP(C)/49506/2025 | DURYODHAN MAHALIK VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // // () | |

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|-----------|--------------------------|---|--------------------------------|-----------------------------|--------------------|
| 114 | D-WP(C)/49507/2025 | RANJAN KUMAR PARIDA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 115 | D-WP(C)/49508/2025 | SUSANTA KUMAR BISWAL VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 116 | D-WP(C)/49509/2025 | ABHIJIT MAHARANA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 117 | D-WP(C)/49510/2025 | PRAFULLA MOHAPATRA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 118 | D-WP(C)/49511/2025 | BIDYADHAR BISWAL VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 119 | D-WP(C)/49512/2025 | SUSANTA MALLICK VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 120 | D-WP(C)/49513/2025 | SUBRAT KUMAR BISWAL VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 121 | D-WP(C)/49515/2025 | BENUDHAR PARIDA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 122 | D-WP(C)/49516/2025 | DINESH NAYAK VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 123 | D-WP(C)/49517/2025 | KUNJA KISHORE MUDULI VS STATE OF ODISHA | TRILOCHAN PANIGRAHI VS | // 0 // | |
| 124 | D-WP(C)/49518/2025 | AKSHYA SETHI VS STATE OF ODISHA | SUKANTA KUMAR NAYAK (2) VS | // 0 // | |
| 125 | D-WP(C)/49519/2025 | KARUNAKAR BOD | KODANDA KUMAR BHUYAN | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|----------------------|--------------------------|
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 126 | D-WP(C)/49522/2025 | JADUNATH SAMAL | KAPILA CHARAN NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 127 | D-WP(C)/49523/2025 | DIPAK RAM MUNDA | PABITRA KUMAR NAYAK | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 128 | D-WP(C)/49526/2025 | GITANJALI MOHANTY | SIDHARTHA RADHAKRISHNAN | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 129 | D-WP(C)/49527/2025 | M/S RAJDHANI SYSTEMS AND ESTATES PVT. LTD. | DEBASHIS NANDA | // | |
| | | VS | VS | 0 | |
| | | HEMANTA KUMAR CHHOTRAY | | // | |
| 130 | D-WP(C)/49530/2025 | SUKANTA KUMAR MANTRY | KRISHNA CHANDRA SAHU | // | AOD20250000180C202500221 |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 131 | D-WP(C)/49534/2025 | SWARAJ JENA | SANGRAM JENA | // | |
| | | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 132 | D-WP(C)/49536/2025 | DASARATHI SAHU | BHOJARAJ SETH | // | |
| | | VS | VS | 0 | |
| | | INDIAN OIL CORP. LTD. (IOCL), NEW DELHI | | // | |
| 133 | D-WP(C)/49537/2025 | YASHOBANTA NAYAK | HARI KRUSHNA PANIGRAHI | // | |
| | | VS | VS | 0 | |
| | | PRINCIPAL SECY, DEPT OF GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE, ODISHA, BBSR | | // | |
| 134 | D-WP(C)/49538/2025 | DINABANDHU MISHRA | ASHIS KUMAR MISHRA | // | |
| | | VS | VS | 0 | |
| | | THE UNION OF INDIA | | // | |
| 135 | D-WP(C)/49539/2025 | M/S.NAYAK ASSOCIATES, MAHANADI VIHAR, CUTTACK | SADIPEN KUMAR | // | |
| | WP(C)/34355/2025 | VS | VS | 0 | |
| | | STATE OF ODISHA | | // | |
| 136 | D-WP(C)/49540/2025 | SITARAM MEHER | ARJUNA CHARANA BEHERA | // | |
| | | VS | VS | 0 | |

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|------------------------------|----------------------|--------------------------|
| 137 | D-WP(C)/49541/2025 | STATE OF ODISHA SUSHANTA KUMAR BEHERA VS | SANJIB MOHANTY VS | // // () | AOR20220001611C202500158 |
| 138 | D-WP(C)/49542/2025 | STATE OF ODISHA M/S MAGNUM ESTATES PRIVATE LIMITED VS | KAJAL SAHOO VS | // // () | AOR20220001613C202500046 |
| 139 | D-WP(C)/49543/2025 | ADDITIONAL COMMISSIONER, GST (APPEALS) RINARANI BEHERA VS | ACHYUTA NANDA ROURTRAY VS | // // () | AOR20220001190C202500004 |
| 140 | D-WP(C)/49546/2025 | UNION OF INDIA RAGHUNATH NAYAK VS | AKSHAYA KUMAR SAHOO VS | // // () | |
| 141 | D-WP(C)/49547/2025 | GOVT.OF ORISSA SUBALA NAYAK VS | C.ANANDA RAO VS | // // () | AOD20250000195C202500020 |
| 142 | D-WP(C)/49548/2025 | STATE OF ODISHA M/S MAGNUM ESTATES PRIVATE LIMITED VS | KAJAL SAHOO VS | // // () | AOR20220001613C202500047 |
| 143 | D-WP(C)/49549/2025 | ADDITIONAL COMMISSIONER, GST (APPEALS) NABAKISHORE MALLIA VS | NIHAL RATH VS | // // () | |
| 144 | D-WP(C)/49550/2025 | STATE OF ODISHA ANITA MUDULY VS | NIHAL RATH VS | // // () | |
| 145 | D-WP(C)/49552/2025 | STATE OF ODISHA JANAKI RATNA BADA VS | NIHAL RATH VS | // // () | |
| 146 | D-WP(C)/49553/2025 | STATE OF ODISHA BIJAYLAXMI SAHU VS | NIHAL RATH VS | // // () | |
| 147 | D-WP(C)/49554/2025 | STATE OF ODISHA ASHOK MUMAR NAYAK VS | NIHAL RATH VS | // // () | |
| | | STATE OF ODISHA | | // | |

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------------|----------------------|--------------------------|
| 148 | D-WP(C)/49556/2025 | JAICHAND LAL BAGARI VS STATE OF ODISHA | BRAHMAJYOTI TRIPATHY VS | // 0 // | |
| 149 | D-WP(C)/49557/2025 | LIPIKA CHOUDHURY VS STATE OF ODISHA | SHASHI BHUSAN JENA VS | // 0 // | |
| 150 | D-WP(C)/49558/2025 | BASANTA BEHERA @ BASANTA KUMAR BEHERA VS STATE OF ODISHA | KABIRAJ PRADHAN VS | // 0 // | |
| 151 | D-WP(C)/49562/2025 | DCB BANK LIMITED, BBSR VS THE COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR | RAMACHANDRA PANIGRAHY VS | // 0 // | |
| 152 | D-WP(C)/49563/2025 | SOUDAMINI MALLICK VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | // 0 // | AOR20220001631C202500330 |
| 153 | D-WP(C)/49564/2025 | HIRANYA KUMAR NAYAK VS STATE OF ODISHA | KARUNAKAR NAYAK VS | // 0 // | |
| 154 | D-WP(C)/49565/2025 | ANAND KUMAR SORENG VS STATE OF ODISHA | SUBHENDU KAR VS | // 0 // | |
| 155 | D-WP(C)/49567/2025 | LABANYABATI SAHOO VS CHAIRMAN, PARADIP PORT AUTHORITY, JAGATSINGHPUR | SUSANTA KUMAR TRIPATHY VS | // 0 // | |
| 156 | D-WP(C)/49568/2025 | BHIKARI CHARAN NAYAK VS STATE OF ODISHA | AKHIL KRUSHNA MOHAPATRA VS | // 0 // | |
| 157 | D-WP(C)/49569/2025 | SHUBRAJIT MOHANTY VS STATE OF ODISHA | ASHOK KUMAR SARANGI VS | // 0 // | |
| 158 | D-WP(C)/49571/2025 | TRUPTIRANI MOHAPATRA VS UPENDRANATH MOHAPATRA | BHARAT JALLI VS | // 0 // | AOD20250001069C202500006 |
| 159 | D-WP(C)/49572/2025 | ABINASH PANDA | HRUDANANDA MOHAPATRA | // | |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|---|----------------------|--------------------------|
| | | VS | VS | () | |
| 160 | D-WP(C)/49573/2025 | MANASI ACHARYA MAA TARINI SHG, CUTTACK | DILLIP KUMAR RAY | // | |
| | | VS | VS | () | |
| 161 | D-WP(C)/49574/2025 | STATE OF ODISHA DURYODHAN SWAIN | SUKANTA KUMAR NAYAK (2) | // | |
| | | VS | VS | () | |
| 162 | D-WP(C)/49575/2025 | STATE OF ODISHA ANIRUDHA PANDA | SUKANTA KUMAR NAYAK (2) | // | |
| | | VS | VS | () | |
| 163 | D-WP(C)/49576/2025 | STATE OF ODISHA GOPENDRA NATH MOHANTY | BRAHMANANDA TRIPATHY | // | |
| | | VS | VS | () | |
| 164 | D-WP(C)/49577/2025 | STATE OF ODISHA M/S. SADGURU SWAMI VISHUDDHANANDA SARASWATI | WAKIL ABHINAV SANSR NIGAMANANDA MATHASHRAM TRUST, BBSR | // | |
| | | VS | VS | () | |
| 165 | D-WP(C)/49578/2025 | STATE OF ODISHA BRAHMA SANKAR DASH | SUKANTA KUMAR NAYAK (2) | // | |
| | | VS | VS | () | |
| 166 | D-WP(C)/49580/2025 | STATE OF ODISHA M/S. SIMPLEX INFRASTRUCTURE LIMITED, CUTTACK | KNUP NARAYAN MOHANTY | // | |
| | | VS | VS | () | |
| 167 | D-WP(C)/49581/2025 | CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE, BBSR NIKHILA RANJAN SAMANTARAY @ DAS SAMANTARAY | GOVINATH MISHRA | // | AOD20230000932C202500010 |
| | | VS | VS | () | |
| 168 | D-WP(C)/49585/2025 | STATE OF ODISHA BISWAS MOHANTY@ MOHANTY | SWAPNA KUMAR OJHA | // | |
| | | VS | VS | () | |
| 169 | D-WP(C)/49586/2025 | STATE OF ODISHA JAYANTI JENA | KISHORE KUMAR MISHRA | // | AOD20250000498C202500046 |
| | | VS | VS | () | |
| 170 | D-WP(C)/49588/2025 | STATE OF ODISHA ICCHABATI KANAR | CHIRANJIB ROUT | // | |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|------------------------------|---------------------------------------|--------------------------|
| 171 | D-WP(C)/49589/2025 | NARAYAN NAYAK SHRUTI PAYAL SAHOO VS UNION OF INDIA | KARUNAKAR GAYA VS | // // () | |
| 172 | D-WP(C)/49590/2025 | ABDUS SAMAD IQBAL AHAD VS STATE OF ODISHA | RASHID HUSSAIN VS | // // () | AOD20250000498C202500047 |
| 173 | D-WP(C)/49594/2025 | MAHVIR SHG, CUTTACK VS STATE OF ODISHA | DILLIP KUMAR RAY VS | // // () | |
| 174 | D-WP(C)/49595/2025 | GANESH CHANDRA MOHANTY VS STATE OF ODISHA | KISHORE KUMAR MISHRA VS | // // () | AOD20250000498C202500049 |
| 175 | D-WP(C)/49596/2025 | KUSUM LATA DAS VS STATE OF ODISHA | JAYDEEP PAL VS | // // () | |
| 176 | D-WP(C)/49597/2025 | SUMANT KUMAR DAS VS STATE OF ODISHA | JAYDEEP PAL VS | // // () | |
| 177 | D-WP(C)/49601/2025 | KAILASH CHANDRA SENAPATI VS SRI JAGANNATH TEMPLE MANAGING COMMITTEE | GAJENDRANATH ROUT VS | // // () | AOR20220004106C202500163 |
| 178 | D-ABLAPL/37055/2025 | MOHAMMAD JEET VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BADACHANA /347 /2025 // () | AOR20220001558C202500231 |
| 179 | D-ABLAPL/37056/2025 | GOPAL MAHARANA VS STATE OF ODISHA | BISWAJIT SAHOO VS | NAYAGARH SADAR /216 /2025 // () | |
| 180 | D-ABLAPL/37061/2025 | ARUN KUMAR SAHU VS STATE OF ODISHA | ANITA SAHOO VS | SINDHIKELA PS /204 /2025 // () | |
| 181 | D-ABLAPL/37062/2025 | SUBASH DANSANA VS STATE OF ODISHA | ASWINI KUMAR MISHRA(3) VS | BIJEPUR /240 /2025 // () | |

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---|--------------------------------|-------------------------------------|--------------------------|
| 182 | D-ABLAPL/37069/2025 | CHIKU @ RAKESH MALLICK VS STATE OF ODISHA | BISWARANJAN DALAI VS | KUJANGA /130 /2025 () // | AOR20220003722C202500252 |
| 183 | D-ABLAPL/37071/2025 | ABHAS MOHANTY VS STATE OF ODISHA | AMIT KUMAR SAHU VS | JEYPORE TOWN /221 /2023 () // | |
| 184 | D-ABLAPL/37074/2025 | TANKADHAR CHHATAR VS STATE OF ODISHA | NIRANJAN PANDA VS | BURLA /464 /2025 () // | |
| 185 | D-ABLAPL/37077/2025 | ALOK NATH LUHA VS STATE OF ODISHA | NIRANJAN PANDA VS | BURLA /464 /2025 () // | |
| 186 | D-ABLAPL/37083/2025 | DIPTI RANJAN PRADHAN VS STATE OF ODISHA | SASANKA SEKHAR SAHOO VS | BALIPATNA /519 /2025 () // | |
| 187 | D-ABLAPL/37086/2025 | NIRMAL MAHAKUDA VS STATE OF ODISHA | DEBASIS SAHOO VS | NANDIPADA /362 /2025 () // | |
| 188 | D-ABLAPL/37087/2025 | UTTAM CHARAN ROUT VS STATE OF ODISHA | JYOTI PATNAIK VS | GOP /161 /2024 () // | |
| 189 | D-ABLAPL/37088/2025 | ALUA @ NARAYAN MAHALIK VS STATE OF ODISHA | DEBASIS SAHOO VS | TIHIDI /209 /2025 () // | |
| 190 | D-ABLAPL/37094/2025 | RAJENDRA KUMAR SAHOO VS STATE OF ODISHA | SANTOSH KUMAR SAMANTARAY VS | //0 () // | |
| 191 | D-ABLAPL/37095/2025 | MOHINI RANBIDA VS STATE OF ODISHA | NIRANJAN PANDA VS | BURLA /464 /2025 () // | |
| 192 | D-ABLAPL/37098/2025 | BIJAY GAUD VS STATE OF ODISHA | DEBASISH SAMAL VS | K.NUAGAON /383 /2025 () // | |
| 193 | D-ABLAPL/37104/2025 | TUSHAR PATRA | BISWABHUSAN DAS | PARADEEP MODEL /310 /2025 | |

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|---------------------------------|-------------------------|---------------------------------|--------------------------|
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 194 | D-ABLAPL/37107/2025 | LALIT BEHERA | MITHUN DAS | //0 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 195 | D-ABLAPL/37110/2025 | SURAJ KUMAR SAHA | BIJAY KUMAR BEHERA | CUTTACK SADAR /861 /2025 | AOR20220001736C202500115 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 196 | D-ABLAPL/37113/2025 | KISHORE CHANDRA NATIA | BEDA PRAKASH PANDA | MANGALA BAG /432 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 197 | D-ABLAPL/37117/2025 | SASHMITA PALLAI @ SA MITA PALAI | BHARAT JALLI | RAMBHA (KHALLIKOTE) /815 /2024 | AOD20250001069C202500004 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 198 | D-ABLAPL/37118/2025 | KANHA @ SAMEER ACHARYA | MANAS KUMAR CHAND | MUDANPUR RAMPUR /239 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 199 | D-ABLAPL/37119/2025 | DIPTIRANJAN PRADHAN | SATYA RANJAN MULIA | KHUNTUNI /258 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 200 | D-ABLAPL/37120/2025 | IMRAN KHAN | BHARAT JALLI | BALIANTA P.S. /584 /2025 | AOD20240000581C202500160 |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 201 | D-ABLAPL/37121/2025 | KALIPADA SINGH | HEMANTA KUMAR MOHANTA | KULIANA /91 /2022 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 202 | D-ABLAPL/37122/2025 | MAKARA DAS | SURYAKANTA DWIBEDI | RUPSA /126 /2025 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA | | // | |
| 203 | D-ABLAPL/37124/2025 | LALITA NAHAK | BIJAYANANDA DASH | BHUBANESWAR VIGILANCE /42 /2014 | |
| | | VS | VS | () | |
| | | STATE OF ODISHA(VIG.) | | // | |
| 204 | D-ABLAPL/37125/2025 | ARIF KHAN @ BABUL | BHARAT JALLI | BALIANTA P.S. /584 /2025 | AOD20240000581C202500159 |
| | | VS | VS | () | |

ORISSA HIGH COURT

FILING REPORT AS ON :29/11/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------|--|-------------------------|---|--------------------------|
| 205 | D-ABLAPL/37126/2025 | STATE OF ODISHA NIBASI PATRA VS | BHARAT JALLI VS | // RAMBHA (KHALLIKOTE) /815 /2024 () | AOD20250001069C202500005 |
| 206 | D-ABLAPL/37132/2025 | STATE OF ODISHA MD. DASTAGIR KHAN @RASTAGIR KHAN VS | UMA SHANKAR PATEL VS | // SUNDARGARH TOWN /454 /2025 () | AOR20220000263C202500062 |
| 207 | D-ABLAPL/37137/2025 | STATE OF ODISHA SAI PRIYARANJAN @ SAIPRIYARANJAN BHOI VS | SONALI ROUT VS | // BADAGODA P.S. /631 /2025 () | |
| 208 | D-ABLAPL/37144/2025 | STATE OF ODISHA SAGAR KUMAR MOHANTY @ SAGAR MOHANTY VS | DIBYA JYOTI SAHOO VS | // KENDRAPARA /171 /2025 () | AOD20240000587C202500046 |
| 209 | D-ABLAPL/37147/2025 | STATE OF ODISHA SAMIR KUMAR MALIK @ SAMIR MALIK VS | DIBYA JYOTI SAHOO VS | // KUDANAGARI /328 /2025 () | AOD20240000587C202500047 |
| 210 | D-ABLAPL/37154/2025 | STATE OF ODISHA GOURA HARIDALABEHERA VS State Of Odisha | DEBASIS MISHRA VS | // // () // | AOR20230001300C202500073 |

ORISSA HIGH COURT

MISC CASES FILED on :29/11/2025

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--------------------------------------|--|---|----------------------|
| 1 | D-SAO/49499/2025 SAO/ / | SANJAY KUMAR SAHU MP | SUMIT KUMAR MOHANTY | 61/2025 |
| 2 | D-SAO/49499/2025 SAO/ / | SANJAY KUMAR SAHU MP | SUMIT KUMAR MOHANTY | 62/2025 |
| 3 | D-TRPCRL/36998/2025 TRPCRL/ / | SABINA ROUT MP | DEEPALI MAHAPATRA | 115/2025 |
| 4 | D-CONTC/8699/2023 CONTC/8699/2023 | BAPI DAS MP | M/S RAMA KRISHNA BISOI | 475/2025 |
| 5 | D-RVWPET/49579/2025 RVWPET/ / | UNION OF INDIA MP | JNANINDRA PANI | 492/2025 |
| 6 | D-RPFAM/33678/2025 RPFAM/ / | RAMACHANDRA BEHERA MP | PRAVASHA PUJAREE PARIDA | 569/2025 |
| 7 | D-RPFAM/49544/2025 RPFAM/ / | NARAYAN BEHERA MP | PRAMOD KISHORE CHAND | 570/2025 |
| 8 | D-RPFAM/49544/2025 RPFAM/ / | NARAYAN BEHERA MP | PRAMOD KISHORE CHAND | 571/2025 |
| 9 | D-RPFAM/49216/2025 RPFAM/375/2025 | ITISHREE BEHERA MP | BIKRAM CHANDRA GHADEI | 572/2025 |
| 10 | D-MATA/49551/2025 MATA/ / | DUAN SAGAR MAHANAND MP | AMIT KUMAR NATH | 684/2025 |
| 11 | D-MATA/49551/2025 MATA/ / | DUAN SAGAR MAHANAND MP | AMIT KUMAR NATH | 685/2025 |
| 12 | D-MATA/49559/2025 MATA/ / | AMBIKA KISHAN MP | GHANASHYAM MUDULI | 686/2025 |
| 13 | D-MATA/46019/2025 MATA/ / | ANUPAMA BEHERA MP | SIVA SANKAR CHAINI | 687/2025 |
| 14 | D-FAO/48419/2025 FAO/507/2025 | THE MANAGER, NEW INDIA ASSURANCE MP | PRASANTA KUMAR MAHALI, M/S NEW INDIA ASSURANCE CO. LTD. | 1042/2025 |
| 15 | D-FAO/48029/2025 FAO/ / | D.M., ORIENTAL INSURANCE CO.LTD., MP | PRASANTA KUMAR MAHALI | 1043/2025 |
| 16 | D-FAO/49528/2025 FAO/ / | D.M., NATIONAL INSURANCE CO.LTD., MP | PRASANTA KUMAR MAHALI | 1044/2025 |
| 17 | D-CRLREV/35300/2025 CRLREV/ / | SONU TANTY MP | SWARAJ PATEL | 1435/2025 |
| 18 | D-CRLREV/37128/2025 CRLREV/ / | RABI RANJAN DAS MP | RAJESH KUMAR MAHAPATRA | 1436/2025 |
| 19 | D-CRLREV/37134/2025 CRLREV/ / | SAJIT KUMAR LENKA, S/O. AMARESWARI MP | LEENA KUMAR MISRA | 1437/2025 |
| 20 | D-RSA/536/2016 RSA/536/2016 | PRADEEP KU.BADATYA MP | M/S.S.S.RAO | 1659/2025 |
| 21 | D-RSA/49584/2025 RSA/ / | SANJUKTA BEHERA MP | SOURAV SUMAN BHUYAN | 1660/2025 |
| 22 | D-RSA/49584/2025 RSA/ / | SANJUKTA BEHERA MP | SOURAV SUMAN BHUYAN | 1661/2025 |
| 23 | D-CMP/49521/2025 CMP/ / | ODISHA MINING CORPORATION, BBSR MP | BHASKAR CHANDRA PANDA | 1979/2025 |
| 24 | D-CMP/37847/2024 CMP/994/2024 | KAILASH LAKRA MP | SOUMENDRA PATTANAİK | 1980/2025 |
| 25 | D-CMP/49555/2025 CMP/ / | MADHABANANDA BIHARI MP | AJIT CHANDRA MOHAPATRA | 1981/2025 |
| 26 | D-CMP/49561/2025 | BRAJA KISHORE TRIPATHY | MAMATA MISHRA | |

| | | | | |
|----|--|---|-----------------------------------|-----------|
| 27 | CMP/ / D-CMP/49560/2025 | MP SANJAY KUMAR SAHU | SUMIT KUMAR MOHANTY | 1982/2025 |
| 28 | CMP/ / D-CMP/49591/2025 | MP SUDHIR KUMAR KHANDA | NIRANJAN LENKA | 1983/2025 |
| 29 | CMP/ / D-CMP/49598/2025 | MP DURGA PRASAD BHATTA | SUDHEER KUMAR SAHOO | 1984/2025 |
| 30 | CMP/ / D-ABLAPL/34967/2025 | MP MANOJ KUMAR SAHU | | 1985/2025 |
| 31 | ABLAPL/13154/2025 D-ABLAPL/31646/2025 | MP TIKU DALEI | | 2139/2025 |
| 32 | ABLAPL/12165/2025 D-ABLAPL/22145/2024 | MP ADITYA PRATAP SINGH | | 2140/2025 |
| 33 | ABLAPL/7986/2024 D-ABLAPL/26402/2025 | MP DEEPAK KUMAR KHATAI | | 2141/2025 |
| 34 | ABLAPL/11218/2025 D-CRLA/35735/2025 | MP BATAKRUSHNA BHOI@BATU | PRINCE PATNAIK | 2142/2025 |
| 35 | CRLA/1332/2025 D-CRLA/35735/2025 | MP BATAKRUSHNA BHOI@BATU | PRINCE PATNAIK | 3297/2025 |
| 36 | CRLA/1332/2025 D-CRLA/37099/2025 | MP GANANATH GADTIA | BIDYALOK MOHAPATRA | 3298/2025 |
| 37 | CRLA/ / D-CRLA/37099/2025 | MP GANANATH GADTIA | BIDYALOK MOHAPATRA | 3299/2025 |
| 38 | CRLA/ / D-CRLMC/37060/2025 | MP SUKANTA KUMAR JENA | PRASANNA KUMAR PANI | 3300/2025 |
| 39 | CRLMC/ / D-CRLMC/37064/2025 | MP PARTHASARATHI RAY | ANSHUMAN RAY | 3594/2025 |
| 40 | CRLMC/ / D-CRLMC/36137/2025 | MP SUKANTA KUMAR SETHI @ JAGU | | 3595/2025 |
| 41 | CRLMC/4964/2025 D-CRLMC/37108/2025 | MP MILU THATI | SK. ZAFARULLA | 3596/2025 |
| 42 | CRLMC/ / D-CRLMC/37115/2025 | MP MUNA BISOYI@MUNA BISOI@MUNA BISOI | SUDEHANSU SEKHAR DASH | 3597/2025 |
| 43 | CRLMC/ / D-CRLMC/37115/2025 | MP MUNA BISOYI@MUNA BISOI@MUNA BISOI | SUDEHANSU SEKHAR DASH | 3598/2025 |
| 44 | CRLMC/ / D-CRLMC/37123/2025 | MP UMA@MATHURI SETHI | PRAKASH CHANDRA DASH | 3599/2025 |
| 45 | CRLMC/ / D-CRLMC/37129/2025 | MP ANISHA MITRA | SAPAN KUMAR LENKA | 3600/2025 |
| 46 | CRLMC/ / D-CRLMC/9738/2025 | MP SWARAJYA KUMAR PRADHAN @ SWARAJYA | SWARAJYA KUMAR PRADHAN @ SWARAJYA | 3601/2025 |
| 47 | CRLMC/1561/2025 D-CRLMC/9885/2025 | MP SWARAJYA KUMAR PRADHAN @ SWARAJYA | SWARAJYA KUMAR PRADHAN @ SWARAJYA | 3602/2025 |
| 48 | CRLMC/1562/2025 D-CRLMC/9741/2025 | MP SWARAJYA KUMAR PRADHAN @ SWARAJYA | SWARAJYA KUMAR PRADHAN @ SWARAJYA | 3603/2025 |
| 49 | CRLMC/1624/2025 D-CRLMC/37130/2025 | MP PPRADYUMNA KUMAR KHANDEITARAY | BIMYUN KUMAR BEHARAY | 3604/2025 |
| 50 | CRLMC/ / D-CRLMC/37150/2025 | MP PRIYARANJAN BHUYAN | RUCHI RAJGARHIA | 3605/2025 |
| 51 | CRLMC/ / D-WA/47817/2025 | MP AVAYA KUMAR MOHAPATRA | PRADOSH KUMAR DAS | 3606/2025 |
| 52 | WA/ / D-WA/49498/2025 | MP STATE OF ODISHA | SASWAT DAS,A.G.A | 4608/2025 |
| 53 | WA/ / D-WA/49498/2025 | MP STATE OF ODISHA | SASWAT DAS,A.G.A | 4609/2025 |
| 54 | WA/ / D-WA/48014/2025 | MP DHARMAPADA GHADAI | GHANASHYAM MUDULI | 4610/2025 |
| 55 | WA/ / D-WA/43761/2025 | MP M/S. ADARSH NOBLE CORPORATION LTD | SKHURDI SHANKAR PADHY | 4611/2025 |
| 56 | WA/1677/2025 D-WA/49545/2025 | MP STATE OF ODISHA | UMESH CHANDRA BEHURA,A.G.A | 4612/2025 |
| 57 | WA/ / D-WA/49545/2025 | MP STATE OF ODISHA | UMESH CHANDRA BEHURA,A.G.A | 4613/2025 |
| | WA/ / | MP | | 4614/2025 |

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| 58 | D-WP(C)/49497/2025 WP(C)/ / | BABA SIDHESWAR WSHG MP | SRINIVAS MOHANTY | 21483/2025 |
| 59 | D-WP(C)/49500/2025 WP(C)/ / | MD.EHTESHAM ABOOBAKER MP | PURNA CHANDRA DAS | 21484/2025 |
| 60 | D-WP(C)/49501/2025 WP(C)/ / | BHABANI SANKAR RAY MP | SUKANTA KUMAR NAYAK (2) | 21485/2025 |
| 61 | D-WP(C)/49503/2025 WP(C)/ / | HARANARAYAN OJHA MP | SUKANTA KUMAR NAYAK (2) | 21486/2025 |
| 62 | D-WP(C)/49502/2025 WP(C)/ / | ASHOK KUMAR DASH MP | SUKANTA KUMAR NAYAK (2) | 21487/2025 |
| 63 | D-WP(C)/49505/2025 WP(C)/ / | KAILASH CHANDRA DASH MP | SUKANTA KUMAR NAYAK (2) | 21488/2025 |
| 64 | D-WP(C)/49504/2025 WP(C)/ / | SANTILATA TARAI MP | SUKANTA KUMAR NAYAK (2) | 21489/2025 |
| 65 | D-WP(C)/49506/2025 WP(C)/ / | DURYODHAN MAHALIK MP | SUKANTA KUMAR NAYAK (2) | 21490/2025 |
| 66 | D-WP(C)/49507/2025 WP(C)/ / | RANJAN KUMAR PARIDA MP | SUKANTA KUMAR NAYAK (2) | 21491/2025 |
| 67 | D-WP(C)/49508/2025 WP(C)/ / | SUSANTA KUMAR BISWAL MP | SUKANTA KUMAR NAYAK (2) | 21492/2025 |
| 68 | D-WP(C)/49509/2025 WP(C)/ / | ABHIJIT MAHARANA MP | SUKANTA KUMAR NAYAK (2) | 21493/2025 |
| 69 | D-WP(C)/49510/2025 WP(C)/ / | PRAFULLA MOHAPATRA MP | SUKANTA KUMAR NAYAK (2) | 21494/2025 |
| 70 | D-WP(C)/49511/2025 WP(C)/ / | BIDYADHAR BISWAL MP | SUKANTA KUMAR NAYAK (2) | 21495/2025 |
| 71 | D-WP(C)/49512/2025 WP(C)/ / | SUSANTA MALLICK MP | SUKANTA KUMAR NAYAK (2) | 21496/2025 |
| 72 | D-WP(C)/49513/2025 WP(C)/ / | SUBRAT KUMAR BISWAL MP | SUKANTA KUMAR NAYAK (2) | 21497/2025 |
| 73 | D-WP(C)/49515/2025 WP(C)/ / | BENUDHAR PARIDA MP | SUKANTA KUMAR NAYAK (2) | 21498/2025 |
| 74 | D-WP(C)/17/2023 WP(C)/17/2023 | RADHASHYAM PATRA MP | | 21499/2025 |
| 75 | D-WP(C)/34374/2025 WP(C)/23871/2025 | UDENATH NAIK MP | SUBRAT KUMAR DAS | 21500/2025 |
| 76 | D-WP(C)/49516/2025 WP(C)/ / | DINESH NAYAK MP | SUKANTA KUMAR NAYAK (2) | 21501/2025 |
| 77 | D-WP(C)/49517/2025 WP(C)/ / | KUNJA KISHORE MUDULI MP | TRILOCHAN PANIGRAHI | 21502/2025 |
| 78 | D-WP(C)/49518/2025 WP(C)/ / | AKSHYA SETHI MP | SUKANTA KUMAR NAYAK (2) | 21503/2025 |
| 79 | D-WP(C)/42005/2024 WP(C)/24749/2024 | D.PADMINI MP | ASIT KUMAR CHAUDHURY | 21504/2025 |
| 80 | D-WP(C)/16639/2025 WP(C)/12228/2025 | PRATAP CHANDRA MOHANTY MP | ANUP KUMAR MOHAPATRA | 21505/2025 |
| 81 | D-WP(C)/45321/2025 WP(C)/31563/2025 | PRADEEP KUMAR NAYAK MP | SAMARENDRA BEURA | 21506/2025 |
| 82 | D-WP(C)/49527/2025 WP(C)/ / | M/S RAJDHANI SYSTEMS AND ESTATES MP | DEBENDIS NANDA | 21507/2025 |
| 83 | D-WP(C)/40694/2025 WP(C)/31321/2025 | SUNIL KUMAR DASH MP | C.ANANDA RAO | 21508/2025 |
| 84 | D-WP(C)/49536/2025 WP(C)/ / | DASARATHI SAHU MP | BHOJARAJ SETHI | 21509/2025 |
| 85 | D-WP(C)/49537/2025 WP(C)/ / | YASHOBANTA NAYAK MP | HARI KRUSHNA PANIGRAHI | 21510/2025 |
| 86 | D-WP(C)/49539/2025 WP(C)/34355/2025 | M/S.NAYAK ASSOCIATES, MAHANADI VILLAGE MP | ANUP KUMAR | 21511/2025 |
| 87 | D-WP(C)/22210/2022 WP(C)/22210/2022 | PURNA CHANDRA SANGRAMSINGH MP | M/S. HEMANTA KUMAR RATSINGH, S.K.DWIBEDI, B.BAISAKH,S.K.D. | 21512/2025 |
| 88 | D-WP(C)/49546/2025 WP(C)/ / | RAGHUNATH NAYAK MP | AKSHAYA KUMAR SAHOO | 21513/2025 |
| 89 | D-WP(C)/19583/2025 | BANOTH PREM SINGH | ANJAN KUMAR BISWAL | |

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| | WP(C)/13331/2025 | MP | | 21514/2025 |
| 90 | D-WP(C)/49542/2025 WP(C)/ / | M/S MAGNUM ESTATES PRIVATE LIMITED MP | KAJAL SAHOO | 21515/2025 |
| 91 | D-WP(C)/49543/2025 WP(C)/ / | RINARANI BEHERA MP | ACHYUTA NANDA ROUTRAY | 21516/2025 |
| 92 | D-WP(C)/49549/2025 WP(C)/ / | NABAKISHORE MALLIA MP | NIHAL RATH | 21517/2025 |
| 93 | D-WP(C)/49553/2025 WP(C)/ / | BIJAYLAXMI SAHU MP | NIHAL RATH | 21518/2025 |
| 94 | D-WP(C)/49554/2025 WP(C)/ / | ASHOK MUMAR NAYAK MP | NIHAL RATH | 21519/2025 |
| 95 | D-WP(C)/49548/2025 WP(C)/ / | M/S MAGNUM ESTATES PRIVATE LIMITED MP | KAJAL SAHOO | 21520/2025 |
| 96 | D-WP(C)/49556/2025 WP(C)/ / | JAICHAND LAL BAGARI MP | BRAHMAJYOTI TRIPATHY | 21521/2025 |
| 97 | D-WP(C)/49564/2025 WP(C)/ / | HIRANYA KUMAR NAYAK MP | KARUNAKAR NAYAK | 21522/2025 |
| 98 | D-WP(C)/49565/2025 WP(C)/ / | ANAND KUMAR SORENG MP | SUBHENDU KAR | 21523/2025 |
| 99 | D-WP(C)/34260/2025 WP(C)/23814/2025 | MANJU SAHU MP | SIDHESWAR MALLIK | 21524/2025 |
| 100 | D-WP(C)/34260/2025 WP(C)/23814/2025 | MANJU SAHU MP | ATUL TRIPATHY | 21525/2025 |
| 101 | D-WP(C)/49572/2025 WP(C)/ / | ABINASH PANDA MP | HRUDANANDA MOHAPATRA | 21526/2025 |
| 102 | D-WP(C)/49573/2025 WP(C)/ / | MAA TARINI SHG, CUTTACK MP | DILLIP KUMAR RAY | 21527/2025 |
| 103 | D-WP(C)/49580/2025 WP(C)/ / | M/S. SIMPLEX INFRASTRUCTURE LIMITED MP | CUTTACK ANURAG MOHANTY | 21528/2025 |
| 104 | D-WP(C)/44017/2025 WP(C)/32399/2025 | BENUDHAR PRADHAN MP | AMITABH MISHRA | 21529/2025 |
| 105 | D-WP(C)/42611/2025 WP(C)/30058/2025 | BENUDHAR PRADHAN MP | AMITABH MISHRA | 21530/2025 |
| 106 | D-WP(C)/44467/2025 WP(C)/31220/2025 | BENUDHAR PRADHAN MP | AMITABH MISHRA | 21531/2025 |
| 107 | D-WP(C)/44458/2025 WP(C)/31264/2025 | BENUDHAR PRADHAN MP | AMITABH MISHRA | 21532/2025 |
| 108 | D-WP(C)/44459/2025 WP(C)/31250/2025 | BENUDHAR PRADHAN MP | AMITABH MISHRA | 21533/2025 |
| 109 | D-WP(C)/44460/2025 WP(C)/31247/2025 | BENUDHAR PRADHAN MP | AMITABH MISHRA | 21534/2025 |
| 110 | D-WP(C)/49581/2025 WP(C)/ / | NIKHILA RANJAN SAMANTARAY @ DAS MP | SOHINI MISHRA | 21535/2025 |
| 111 | D-WP(C)/45217/2025 WP(C)/32021/2025 | BENUDHAR PRADHAN MP | AMITABH MISHRA | 21536/2025 |
| 112 | D-WP(C)/34854/2025 WP(C)/24365/2025 | ADARSHA GUPTA MP | SUKANTA KUMAR NAYAK (2) | 21537/2025 |
| 113 | D-WP(C)/49586/2025 WP(C)/ / | JAYANTI JENA MP | KISHORE KUMAR MISHRA | 21538/2025 |
| 114 | D-WP(C)/49589/2025 WP(C)/ / | SHRUTI PAYAL SAHOO MP | KARUNAKAR GAYA | 21539/2025 |
| 115 | D-WP(C)/5275/2018 WP(C)/5275/2018 | MIR NURU MOHAMMED @ MIR NOOR MOHAMMED MP | MIR SHEER KUMAR SAHOO, M.SAHOO, S.K.DHAL, MR. S.MISHRA | 21540/2025 |
| 116 | D-WP(C)/49594/2025 WP(C)/ / | MAHVIR SHG, CUTTACK MP | DILLIP KUMAR RAY | 21541/2025 |
| 117 | D-WP(C)/20311/2018 WP(C)/20311/2018 | PRANAB KUMAR DAS MP | M/S BIBEKANANDA BHUYAN | 21542/2025 |
| 118 | D-WP(C)/20347/2018 WP(C)/20347/2018 | PRANAB KUMAR DAS MP | M/S.BIBEKANANDA BHUYAN | 21543/2025 |
| 119 | D-WP(C)/20357/2018 WP(C)/20357/2018 | PRANAB KUMAR DAS MP | M/S.BIBEKANANDA BHUYAN | 21544/2025 |
| 120 | D-WP(C)/20349/2018 WP(C)/20349/2018 | PRANAB KUMAR DAS MP | M/S.BIBEKANANDA BHUYAN | 21545/2025 |

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| 121 | D-WP(C)/20338/2018 WP(C)/20338/2018 | PRANAB KUMAR DAS MP | M/S.BIBEKANANDA BHUYAN | 21546/2025 |
| 122 | D-WP(C)/20343/2018 WP(C)/20343/2018 | PRANAB KUMAR DAS MP | M/S.BIBEKANANDA BHUYAN | 21547/2025 |
| 123 | D-WP(C)/49596/2025 WP(C)/ / | KUSUM LATA DAS MP | JAYDEEP PAL | 21548/2025 |
| 124 | D-WP(C)/20348/2018 WP(C)/20348/2018 | PRANAB KUMAR DAS MP | M/S.BIBEKANANDA BHUYAN | 21549/2025 |
| 125 | D-WP(C)/20342/2018 WP(C)/20342/2018 | PRANAB KUMAR DAS MP | M/S.BIBEKANANDA BHUYAN | 21550/2025 |
| 126 | D-WP(C)/49597/2025 WP(C)/ / | SUMANT KUMAR DAS MP | JAYDEEP PAL | 21551/2025 |
| 127 | D-WP(C)/49595/2025 WP(C)/ / | GANESH CHANDRA MOHANTY MP | KISHORE KUMAR MISHRA | 21552/2025 |